

SPECIAL BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/48(KB)2019
RST.A (IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	TIRUPATI COMMERCIALS VS NAYEK PAPER INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishabh Karmani, Adv.] For the Operational Creditor
Mr. Sandip Choraria, Adv.]

Ms. Aasia Hasan, Adv.] For the Corporate Debtor
Mr. Mayukh Roy, Adv.]
Mr. Mayank Shah, Adv.]

ORDER

1. Ld. Counsel for the parties present.

2. RST.A (IBC)/1(KB)2024:

a. Ld. Counsel for the Operational Creditor has filed this application for seeking revision and/or restoration of the original application.

b. Thus, this application is allowed and **disposed of**.

3. C.P. (IB)/48(KB)2019:

a. The main petition is put back on board with the original file and number.

b. Reply if any, with the said application be filed within a period of two weeks.

c. List the matter on **14.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)